

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE

Criminal Cause List Dated 26-10-2020

1	SESSIONS CASE 910/15	State Bhandup police station Vs Manish Purushottam Gohil and	
2	PMLA SPL CASE 8/2019	ENFORCEMENT Vs RAKESHKUMAR KULDIP SINGH WADHAWAN AND	
3	PMLA RA 699/2020	Directorate of Enforcement Through Assistant Director Vs Naresh Jain and Anr.	
4	CRI M A 1189/2020	1189/2020 Abdul Rehman Mohammed Bapu in BA 316/2020- Applicant. Vs Faizanul Inamul Haque Shamshi and State - Respondents.	
5	ABA 1234/20	Jeveria Firoz Mir Vs The State of Azadmaidan Police Station, Mumbai	
6	Bail Appln. 1963/19	Muzaffar Kkazi V/s. State	
7	ABA 940/ 20	Shourya Jain V/s. State	

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Criminal Cause List Dated 27-10-2020

1	ABA 102265/2019	Swata Kedia Vs State Azad Maidan Police	
2	ABA 2266/2019	Pinky Kedia Vs State Azad Maidan Police	
3	ABA 6/20	Rajesh Kedia Vs State Azad Maidan Police	
4	PMLA SPL CASE 9/17	Directorate of Enforcemant...compl ainant Vs Vijay kothari and 5 ors	

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Criminal Cause List Dated 28-10-2020

1	ABA 780/20	Shaista Irphan Mogul Vs The State of Maharashtra	
2	ABA 218/20	Nitin Shrirang Gaikwad Vs The State of Maharashtra MRA Marg	
3	M A IN ABA 253/20	Mr. Sakir Hussain Shaikh Vs J.J. Marg Police Station, Mumbai	
4	ABA 1229/20	Mahfooj Manzoor Khan Vs State Dongri Police Station	

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Criminal Cause List Dated 29-10-2020

1	ABA 900/20	Vs State Cuffe Parade Police Station	
2	ABA 1202/20	Imran Iqbal Khan Vs The State of Maharashtra M.R.A.Marg P.stn.	
3	CRI BAIL APPLN 2064/2020	Mannan Mohd. Ali Mulla - Applicant. Vs State - Azad Maidan Police Station - Respondent	
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Criminal Cause List Dated 31-10-2020

1	ABA 2209/20	Shri Yakub Abdul Hamid Shaikh Vs M R A Marg Police Station	
2	ABA 2264/20	Mohd. Ahmed Yakub Shaikh And Anr. Vs State M R A Marg Police Station	
3	ABA 217/20	Manish Yash Duggal Vs The State of Maharshtara Marine Drive Police station	
4	ABA 423/20	Anikul Jargis Khan Vs State Azad Maidan police	
5	ABA 1164/20	Harshit Subhash Mody Vs Marine Drive Police Station	
6	ABA 1892/19	Mohd. Gaus Mohd. Hanif Shaikh Vs State Directorate Of Enforcement	
7	ABA 2204/20	Mr. Hiren Lakhamsi Malde and othrs Vs M. R. A. Marg Police Station	
8	ABA 1001/20	Raj Shrivastav Vs The state - Marine Drive Police Station, Mumbai	